

Annexure - 7

Name of the Corporate Debtor: NCS Sugars Limited
Date of Commencement of CIRP: 24.06.2022
List of Creditors as on: 16.06.2026

List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant		Amount Claimed	Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claims Not Admitted	Amount of Claims under Verification
	Department	Government		Total Amount of Claim Admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable				
1	The Employees' Provident Fund Organisation, Regional Office, Marripalem, Visakhapatnam - 530 009	Central Board of Trustee (EPFO)	10,30,28,410	4,84,54,766	Operational Debt	No	NA	-	-	5,45,73,644	-
2	The Principal Commissioner of Central Tax, Visakhapatnam CGST Commissionerate, GST Bhavan, Port Area, Visakhapatnam - 530 035	Central Board of Indirect taxes and Customs, Department of Revenue, Ministry of Finance, Government of India.	5,14,43,639	4,45,72,965	Operational Debt	No	NA	-	-	68,70,674	-
3	Assistant Commissioner (ST), Parvatipuram Circle, Vizianagaram Division	Assistant Commissioner (ST), Parvatipuram District	3,46,84,816	3,46,84,816	Operational Debt	No	NA	-	-	-	-
4	Commissioner of Distilleries and Breweries, Andhra Pradesh, Vijayawada	Commissioner of Distilleries and Breweries, Andhra Pradesh, Vijayawada	3,46,47,707	3,46,47,707	Operational Debt	No	NA	-	-	-	-
5	The Principal Commissioner of Customs, Customs House, Port Area, Visakhapatnam	Central Board of Indirect taxes and Customs, Department of Revenue, Ministry of Finance, Government of India.	48,01,71,428	41,84,52,095	Operational Debt	No	NA	6,17,19,333	-	-	-
6	Office of the Additional Director General of Foreign Trade, Hyderabad	Additional Director General of Foreign Trade, Hyderabad, Ministry of Commerce, Government of India	44,55,69,89,454	-	Operational Debt	No	NA	-	-	44,19,44,26,145	36,25,63,309
Total			45,26,09,65,454	58,08,12,349				6,17,19,333	-	44,25,58,70,463	36,25,63,309

(Amount in
INR)
